

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1642/2018

SAJJAN KUMAR

Appellant(s)

VERSUS

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION,

Respondent(s)

(ONLY I.A. NO. 100697/2021(INTERIM BAIL) TO BE LISTED)

Date : 25-08-2021 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. Shyam Divan, Sr. Adv. (Mentioned BY)  
Mr. Ajay Marwah, AOR  
Mr. C.M. Sangwan, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. S.G.  
Mr. Arvind Kumar Sharma, AOR  
  
Mr. H.S. Phoolka, Sr. Adv.  
Mr. Jagjit Singh Chhabra, AOR  
  
Mr. Nishesh Sharma, AOR  
  
Ms. Harvinder Chowdhury, AOR  
  
Mr. Abinash Kumar Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On mentioning, the matter was taken up. It is submitted by learned senior counsel for the appellant that the condition of the appellant is quite precarious. It is however, not disputed that he is already being medically attended to. Since there is no opposition from the opposite side, we prepone the date of hearing to 03.09.2021.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)